

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 101
IA/3678/ND/2021 IN IB/2695/ND/2019

IN THE MATTER OF:

Mykind Vacations Pvt Ltd	...	Applicant
Versus		
Dion Global Solutions Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 05.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3678/ND/2021

The Resolution Professional is directed to provide the list of the applications pending in the present matter along with the relief(s) sought therein within a period of 10 days from the date of this order.

Post it on **24.04.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 208

New IA/1636/ND/2024 IN IB/2695/ND/2019

IN THE MATTER OF:

Mykind Vacations Pvt Ltd	...	Applicant
Versus		
Dion Global Solutions Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 05.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/1636/ND/2024

The present Application IA/1636/ND/2024 filed by the Applicant for early disposal of IA/3678/ND/2021 pending for approval of the Resolution. Since IA/3678/ND/2021 is listed today for clarification, the present Applications is closed as infructuous.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)